

(8)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO.1312/2001

New Delhi this the 1st day of May, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Parwati Bisht,
W/o Shri Chandan Singh Bisht,
R/o House No. 2 (Type II)
Residential Colony- Animal
Quarantine & Certification
Service, Kapashera,
New Delhi-110 037.

-Applicant

(By Advocate: Shri T.C. Aggarwal)

Versus

Union of India, through

1. Secretary to G/I,
Department of Animal Husbandry
& Dairying (Min. of Agriculture)
Krishi Bhavan, New Delhi-110 001.

2. Secretary to G/I,
Department of Personnel &
Training, North Block Sectt.,
New Delhi-110 001.

3. Regional Officer (NR)
Animal Quarantine & Certification
Service (Department of Animal Husbandry &
Dairying -Ministry of Agriculture) Kapashera,
New Delhi-110 037.

-Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Through this OA applicant had sought the following
reliefs:-

"That the post of Hindi Typist be encadred
with the post of LDC. Respondents directed
accordingly.

That otherwise the Recruitment Rules for the
post of UDC be amended to include the post of
Hindi Typist as a feeder category for
promotion.

That respondents be directed to grant
applicant ACP in the scale pay of UDC".

VJ

-2-

2. Learned counsel of the respondents Shri R.P. Aggarwal informed that respondents have already granted benefit of ACP to the applicant in the scale pay of UDC and that respondents are already in the process of taking action towards the other reliefs claimed by the applicant.

3. A suggestion was put across to both sides that this OA can be disposed of stipulating a period during which the respondents should consider and pass final orders towards amendment in the Recruitment Rules for the post of UDC to include the post of Hindi Typist as a feeder category for promotion and also for encadrement of the post of Hindi Typist with the post of LDC.

4. Learned counsel of both sides have agreed to this suggestion. Accordingly, this OA is disposed of with direction to the respondents to take final decision towards encadrement of the post of Hindi Typist with the post of LDC as well as amendment in the Recruitment Rules for the post of UDC to include the post of Hindi Typist as a feeder category for promotion within a period of three months from the date of communication of this order. Respondents are directed to pass reasoned and speaking order. On remaining aggrieved, applicant shall have liberty to take recourse again in accordance with law.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

cc.